

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-104**  
IB-2068(ND)/2019

**IN THE MATTER OF:**

M/s Century Road Transport Pvt Ltd.  
Vs.  
M/s Tyson Retail Services Pvt Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 9 of IBC, 2019

**Order delivered on 02.09.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : None  
For the Respondent : None

**ORDER**

Present none. In the interest of justice, adjourned to 04.09.2019.

-Sdr

**(SUMITA PURKAYASTHA),  
MEMBER (T)**

-Sdr

**(INA MALHOTRA)  
MEMBER (J)**